1	2
Tamil Nadu	43761
Karnataka	93267
Maharashtra	10954
Madhya Pradesh	6911
Chhattisgarh	0
Gujarat	48778
Country Total	2789970

Fraudulent transactions in commodity exchanges

- 30. DR. T. N. SEEMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether Government is aware of the report that fraudulent transactions constitute 80 per cent of the turnover achieved by the National Multi Commodity Exchange of India last year;
- (b) whether Government has conducted any enquiry about the fraudulent transactions in commodity exchanges;
- (c) whether any action has been taken against the members of these exchanges involved in fraudulent trading and if so, the details thereof; and
 - (d) if not, the reasons why action has not been taken?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): (a) to (c) Yes, Sir. A complaint regarding fraudulent transactions in the National Multi Commodity Exchange of India has been received. Whenever any complaint is received, action is being taken. National Multi Commodity Exchange of India has suspended 2 Members and expelled 8 Members for fraudulent trading. The Exchange has also levied penalty of Rs. 20.30 lakh on 58 members for non-genuine trades carried out by them.

(d) Does not arise.